

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.17/58/2013
RT CP No.158/Chd/Hry/2017**

In the matter of:

Shri Satya Bhushan Kaura.Petitioner.

Versus

M/s DLF Ltd.& Ors.Respondents.

Present: Mr.Yash Pal Gupta, Advocate with Ms.Gurkirat Kaur,
Advocate for petitioner.
Mr.Prabhjit S.Gill, Advocate for respondents No.1 & 2.
Mr.Gaurav Gaur with Mr.Vivek Gaur, Advocates for
respondent No.3

The arguing counsel for respondents No.1 and 2 is stated
to be in personal difficulty and therefore, not able to come. Adjournment is
requested.

List the matter for arguments on 26.07.2018

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

May 21, 2018.
Ashwani